

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 & IA NO. 58 OF 2017**  
**APPEAL NO. 342 OF 2016 & IA NOS. 750, 749, 751 OF 2016**  
**APPEAL NO. 33 OF 2017 & IA NO. 62 & 64 OF 2017**  
**APPEAL NO. 28 OF 2017 & IA NOS. 28 & 30 OF 2017**  
**APPEAL NO.29 of 2017 & IA NOS. 42 & 44 of 2017**  
**APPEAL NO.30 of 2017 & IA Nos. 755,754 & 756 of 2016**

**Dated: 3<sup>rd</sup> May, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 & IA NO. 58 OF 2017**

**In the matter of :**

**Bharti Airtel Ltd.**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Sandeep Rajpurohit  
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1  
Ms. B.Dikshit for R.2

**APPEAL NO. 342 OF 2016 & IA NOS. 750, 749, 751 OF 2016**

**In the matter of :**

**Tata Teleservices (Maharashtra) Ltd.**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan  
Mr. Shailesh K.Kapoor  
Ms. Suruchi Thapar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1  
Ms. B.Dikshit for R.2

**APPEAL NO. 33 OF 2017 & IA NO. 62 & 64 OF 2017****In the matter of :****Vodafone Mobile Services Ltd. ...Appellant(s)****Vs.****Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Navin Dhawla  
 Mr. Shamik Bhatt  
 Mr. Raghav Pandey  
 Mr. Rajiv Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1  
 Ms. B.Dikshit for R.2

**APPEAL NO. 28 OF 2017 & IA NOs. 28 & 30 OF 2017****In the matter of :****Idea Cellular Ltd. ...Appellant(s)****Vs.****Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Navin Dhawla  
 Mr. Shamik Bhatt  
 Mr. Raghav Pandey  
 Mr. Rajiv Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1  
 Ms. B.Dikshit for R.2

**APPEAL NO.29 of 2017 & IA No. 42 & 44 of 2017****In the matter of :****Vodafone India Ltd. ...Appellant(s)****Vs.****Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1  
 Ms. B.Dikshit R.2

**APPEAL NO.30 of 2017 & IA No. 755 of 2016 & IA NOS. 754 & 756 of 2016**

**In the matter of :**

**Telenor (India) Communications Pvt. Ltd. & Anr. ...Appellant(s)**  
**Vs.**  
**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K.Kapoor  
Ms. Suruchi Thapar  
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1  
Ms. B.Dikshit for R.2

**ORDER**

Learned counsel for the appellant may file rejoinder in Appeal Nos. 342 of 2016 and 30 of 2017 on or before 11.05.2017 after serving copy on the other side.

List these matters for hearing on **17.05.2017.**

**(I.J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

ts/kt

